

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1668 OF 2008

RAVI PRAKASH AGARWAL & ORS

Appellant (s)

VERSUS

RAJESH PRASAD AGARWAL & ORS

Respondent(s)

(Office report for direction along with letter received from  
CMM/Addl. Civil Judge C.D., Kanpur, U.P.)

Date: 09/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Anis Ahmed Khan,Adv.

For Respondent(s) Mr. Shrish Kumar Misra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Time is extended by another six month from  
today. The Registry is directed to communicate our  
order to the officer concerned.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master